Annexure-6

Provogue Personal Care Private Limited 26th September 2019, order was made available on 9th March 2021 07-Jan-22 Name of Corporate Debtor: Date of commencement of CIRP: List of creditors as on:

List of operational creditors (Employees)

(Amount in Rs.)

												(Amount in Rs.)	
Sr. no.	Name of Authorised Representative, If any	Name of Employee	Details of claim received		Details of Claim Admiteed								
			Date of Receipt	Amount claimed	Amount of claim Admitte d	Nature of Claim	narty?	(%) of Voting Share in CoC, if applicab le	Contigent Claim	Amount of any Mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks if Any
NA	NA	NA	NA	NA	NA		NA	NA	NA	NA	NA	NA	NA